

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3564
ANSWERED ON:16.08.2010
JOINING OF PRIVATE TELECOM COMPANIES
Lingam Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the some senior executives of Bharat Sanchar Nigam Limited (BSNL) have joined the private telecom companies without taking prior clearance from the Government;
- (b) if so, the details thereof alongwith the number of officials; and
- (c) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) Yes, Madam.

(b) Details of such cases are as below:

- 1) Shri P K Khindri, formerly CGM, BSNL T&D Circle, Jabalpur- Penalised with stoppage of full pension for a period of 02(two years) for joining M/s Reliance Industries.
- 2) Shri Shabbir Ahmed, Former Director, BSNL CO- Penalised with deduction of 25% of pension for a period of one year starting from 01.07.2010 for joining M/s Reliance Infocomm. Limited.
- 3) Shri Satya Pal Kalsi, Former Chief General Manager, BSNL, UP-E- Penalised with deduction of 25% of pension for a period of one year starting from 01.07.2010 for joining M/s Reliance Infocomm. Limited

(c) The provisions to deal with this issue already exist and are invoked as and when it comes to notice and charges are established.